

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 22nd June, 2016

No.HC.VII-02/2016/ 3287 /A. Shri Prasenjit Das, Judicial Magistrate, 1st Class, Cachar, Silchar, is transferred and posted as Munsiff-cum-Judicial Magistrate, 1st Class, Hatsingimari, vice Shri Utpal Das already transferred.

Shri Das will hand over charge of his Court and Office to the Chief Judicial Magistrate, Cachar, Silchar and proceed to join his new assignment immediately.

NO.HC.VII-02/2016/ 3288 /A. In exercise of the power delegated to the High Court under the proviso to Sub-Section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts (Amendment) Act, 2005, the High Court is pleased to invest Shri Prasenjit Das with the power to try suits cognizable by the Civil Courts up to and inclusive of the value of Rs. 2,00,000/- (Rupees two lakhs) only.

The power is personal to the Officer concerned and may be exercised by him at any station.

By Order,
Sd/- M.A. Ali,

REGISTRAR (VIGILANCE)

Memo No. HC.VII-02/2016/ 3289 - 3305 /A.

Dated 22.06.2016

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati
3. The District and Sessions Judge, _____
4. The Principal Judge, Family Court, No.I & II, Kamrup (M), Guwahati/ Cachar, Silchar/Barpeta
5. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
1. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati
2. The Special Judge, Assam, Guwahati
3. The Special Judge, CBI, Assam, Guwahati
4. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
5. The Member, MACT, No.2 & 3, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/Silchar
6. The Special Judge, Addl. CBI Court, No.1,2 & 3 Assam, Chandmari, Guwahati
7. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
8. The Chief Judicial Magistrate, _____

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[2]

9. The Joint Registrar (_____), Gauhati High Court, Guwahati
10. The Deputy Registrar (_____), Gauhati High Court, Guwahati
11. Shri Prasenjit Das, Judicial Magistrate, 1st Class, Cachar, Silchar
12. The Assistant Registrar (_____), Gauhati High Court, Guwahati
13. The Private Secretary to Hon'ble Mr. Justice _____
Gauhati High Court, Guwahati
14. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
15. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the
Gauhati High Court website
16. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/
Registrar (Judicial)/ Registrar (Establishment), Gauhati High Court, Guwahati
17. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan,
Guwahati for publication of the Notification in the Assam Gazette

W.D. 22/6/16
REGISTRAR (VIGILANCE)

PA
22/06/2016